

(b) The Total expenditure incurred by BOC on release of advertisements on internet during the three years period from 2016-17 to 2018-19 is ₹ 38.99 crores. The advertisements on internet are done by BOC as per the requirement indicated by the concerned client Ministries/Departments.

(c) BOC finalizes the media plans in respect of campaigns undertaken by them keeping in view the requirements, target audience and budget availability, as indicated by the client Ministries/Departments. It releases advertisements to the newspapers as per the provisions of Print Media Advertisement Policy, 2016 which *inter-alia* provides that BOC will, to the extent possible, keeping in view the over-all media strategy, ensure that balance is maintained between various categories of newspapers in language terms as under:—

English language : 30%

Indian languages : 70%

MR. CHAIRMAN: Q.No. 144.

#### **Development of shipbuilding activities**

\*144. DR. VIKAS MAHATME: Will the Minister of SHIPPING be pleased to state:

(a) whether Government is focusing on development of shipbuilding activities in the country; and

(b) if so, the measures being taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING (SHRI MANSUKH MANDAVIYA): (a) and (b) A Statement is laid on the Table of the House.

#### ***Statement***

(a) and (b) Ministry of Shipping has formulated the following major policies to promote shipbuilding activities in the country:—

1. Financial assistance policy on shipbuilding to provide a level playing field *vis-a-vis* foreign shipyards. Details are given below:—

(i) To support the domestic shipbuilding industry, the Union Cabinet approved the Shipbuilding Financial Assistance Policy for Indian Shipyards on December 09, 2015.

- (ii) A projection of ₹ 4000 crore as Financial Assistance to shipyards for 10 years for contracts secured between 01.04.2016 and 31.03.2026 (including these dates) had been approved.
- (iii) Financial assistance will be granted to Indian Shipyards equal to 20% of the lower of “Contract Price” or the “Fair Price” or actual payments received of each vessel built by them as per guidelines for a period of at least 10 years commencing 2016-17 (plus 3 years or more, as the case may be for spillover cases as per the guidelines). This rate of 20% will be reduced by 3% every three year.

Ministry of Shipping is releasing financial assistance to Indian shipyards except defence PSU shipyards, as defence PSU shipyards are under the administrative control of Ministry of Defence. Detailed guidelines are uploaded on the website of this Ministry.

2. Grant of Right of First Refusal to Indian shipyards by Government departments or agencies. Details are given below:–
  - (i) The Union Cabinet has approved on 09.12.2015 that all government departments or agencies including PSUs have to provide Right of First Refusal(ROFR) to Indian shipyards while procuring or repairing vessels meant for governmental or own use till 2025, after which only Indian shipyards would build and repair vessels for above mentioned organisations.
3. Eligibility criteria has been relaxed by Government for Indian shipyards to qualify for ROFR. Prior experience in construction and delivery of similar ships will not be used as qualifying criteria in technical qualification or otherwise. Technical qualification of Indian shipyards will be based on the infrastructure availability and capability of the shipyards to execute the shipbuilding contract. Detailed guidelines are uploaded on the website of this Ministry.
4. Government of India has recently approved this Ministry’s proposal to release committed liability of shipbuilding subsidy for eligible cases pertaining to the old subsidy scheme (2002-2007).
5. In addition, Ministry of Shipping had pursued with Ministry of Finance for grant of infrastructure status to Indian shipyards.

The Department of Economic Affairs has granted infrastructure status to standalone 'Shipyards' on 13.04.2016. With the infrastructure status, shipyards will be able to avail flexible structuring of long term project loans, long term funding from Infrastructure Funds at lower rates of interest and for a longer tenure equivalent to the economic life of their assets, relaxed ECB norms, issuance of infrastructure bonds for meeting working capital requirements.

6. Cochin Shipyard Limited (CSL), a central PSU shipyard under the administrative control of Ministry of Shipping, is constructing a New Dry Dock within their premises at an estimated cost of ₹ 1799 crores. The new Dry Dock will enable the Company to build specialized and technologically advanced large vessels such as LNG vessels, larger aircraft carriers and drill ships. CSL has set up a subsidiary Hooghly Cochin Shipyard Limited (HCSL) for primarily building Inland Water Transport (IWT) vessels.

**डा. विकास महात्मे:** सर, मैं अभिनंदन करना चाहूंगा कि मिनिस्टर साहब पहली बार डोमेस्टिक शिपिंग इंडस्ट्री में दिसम्बर, 2015 में नई पॉलिसी लेकर आए। डोमेस्टिक शिपिंग इंडस्ट्री के असिस्टेंस के लिए...

**श्री सभापति:** आप क्वेश्चन पूछिए।

**डा. विकास महात्मे:** सभापति महोदय, मैं आपके माध्यम से माननीय मंत्री जी से यह पूछना चाहता हूँ कि इसके लिए बजट में कितना पैसा आवंटित किया था और उसमें से कितना उपयोग में लाया गया है, कितना यूटिलाइज़ किया गया है?

**श्री मनसुख मांडविया:** माननीय सभापति महोदय, शिपबिल्डिंग के लिए 2016 से 2026 तक 10 साल की एक intensive योजना बनी हुई है। उसमें से 20 परसेंट, इंडियन शिपयार्ड में जो शिपबिल्डिंग होता है, उसको 20 परसेंट हम सब्सिडी देते हैं। इस 20 परसेंट सब्सिडी के लिए अभी तीन-चार साल में हमारे पास कुल 64 एप्लीकेशन्स आई हैं, 86 शिप के लिए आई हैं और कुल मिलाकर 320 करोड़ रुपया हमें देना होता है। सर, हमारे लिए शिपबिल्डिंग के लिए फंड की कोई प्रॉब्लम नहीं है, जितनी भी एप्लीकेशन्स दस साल में आएंगी और जितने शिपबिल्डिंग इंडिया में होंगे, उनको हम 20 परसेंट इंसेंटिव देंगे, क्योंकि हमारे यहां फंड की कोई प्रॉब्लम नहीं है।

**डा. विकास महात्मे:** सर, यह पॉलिसी दिसम्बर, 2015 में तय हुई थी। उसके बाद से डोमेस्टिक शिपबिल्डिंग इंडस्ट्री में कितनी बढ़ोतरी आई और उनके कारोबार में कितनी बढ़ोतरी आई?

**श्री मनसुख मांडविया:** सभापति महोदय, जब से न्यू शिपबिल्डिंग पॉलिसी आई है, तब से हमें 64 एप्लीकेशन्स मिली हैं। उन 64 एप्लीकेशन्स में से 86 शिप अभी बन रहे हैं, उनके लिए हमने इन प्रिंसीपल एप्रुवल दिया है और कुल मिलाकर उससे 520 करोड़ का शिप अभी बिल्डिंग में आ रहा है।

MS. DOLA SEN: Mr. Chairman, Sir, I appreciate what the Minister has already stated that he has ample fund for development of ship building activities. But I want to know as to how the Ministry will be effectively doing the development of shipbuilding activities if dredging is not done in a proper manner. I know in Bengal, there is huge dues for dredging in Kolkata Port Trust.

MR. CHAIRMAN: What is your question?

MS. DOLA SEN: What is the allotment for dredging in Kolkata Port and other areas to effect the development of ship building activities?

MR. CHAIRMAN: You may go to the Minister, if he has the information, he will give it. Otherwise, collect it from him.

**श्री मनसुख मांडविया:** सभापति महोदय, शिपबिल्डिंग इंडस्ट्रीज और dredging दोनों अलग-अलग विषय हैं, लेकिन देश में कुल मिलाकर 204 minor ports हैं और 12 major ports हैं। Major ports का संचालन भारत सरकार करती है और minor ports का संचालन State Governments करती हैं या PPP mode से private लोग करते हैं। माननीय सदस्या ने major ports के अन्तर्गत Kolkata Port का जिक्र किया है। Kolkata Port चूंकि riverine port है और riverine port में dredging की एक continuous process होती है और देश में सभी पोर्ट्स पर आवश्यकता के अनुसार हम dredging करते रहते हैं और उनके लिए फंड की कोई प्रॉब्लम नहीं होती है।

MR. CHAIRMAN: Q.No. 145, the questioner is not present. Are there any supplementaries?

\*145. [*The questioner was absent.*]

#### **Conservation of Gulf of Mannar**

\*145. DR. SASIKALA PUSHPA RAMASWAMY: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether it is a fact that Government has placed 'Gulf of Mannar' in the State of Tamil Nadu under the category of 'Critical Vulnerable Coastal Areas' (CVCA);

(b) if so, the details thereof and reasons therefor;

(c) whether Government has proposed to provide special care to preserve and conserve 'Gulf of Mannar'; and

(d) if so, the details thereof?